

(vii) Need to include Jahanabad District, Bihar under intensive employment scheme

[Translation]

Shri Ramashray Prasad Singh (Jahanabad) : Mr. Deputy Speaker, Sir, some districts of Bihar have been included under the intensive employment scheme by the Central Government under the new developmental scheme but Jahanabad district, which is sensitive and affected by terrorism has been excluded from it while the main district, Gaya, has been included in it.

Therefore, my submission to the Government is that Jahanabad district should be included under the intensive employment scheme and special developmental fund should be disbursed on this most sensitive district to curb terrorism so that the youth are not allowed to terrorism and mass killings could be stopped.

(viii) Need to Ensure full Central Assistance the Post Matric Scholarships to SC/ST Students for Kerala State

[English]

PROF. SAVITHRI LAKSHMANAN (MUKUNDAPURAM): I wish to draw the attention of the Government towards inadequate Central assistance for the post matric scholarships for SC/ST students. Though this scheme is called a one hundred percent Centrally sponsored scheme, the Kerala State gets only a small portion of the total expenditure as Central assistance. This is because of the fact that the level of expenditure under the scheme reached by the end of the Seventh Plan is treated as the committed liability of the State Government. The expenditure over and above the level reached

by the terminal year of the VII Plan (1989-90) is only given as Central assistance. As such, the Kerala State Government is spending a good amount under this scheme.

The scholarship paid under the scheme constitute a new expenditure every year, in that the beneficiaries (students) are either new or studying for a new course. As such any committed expenditure does not seem to arise under the scheme. In view of the above, I urge upon the Government of India to ensure full Central assistance for post matric scholarships to SC/ST students for Kerala State.

12.44 hrs.

FINANCE BILL 1994- CONTD.

[English]

MR. DEPUTY-SPEAKER: Now we shall take up item no. 8 - Finance Bill. The time allotted for this item is ten hours. The consumed time is 3 hours and 55 minutes. The balance time is six hours and five minutes. Shri Nirmal Kanti Chatterjee was on his legs. He may continue his speech now. (Interruptions)

SHRI AMAL DATTA (DIAMOND HARBOUR): Sir, the Finance Minister is not present in the House. How can Mr. Chatterjee start his speech?

SHRI TARIT BARAN TOPDAR (BARRACKPORE): Sir, how can he speak in the absence of the Finance Minister? (Interruptions)

SHRI AMAL DATTA: Sir, how can he speak? There is neither the Minister of Finance nor the Minister of Parliamentary Affairs and there is nobody. This can not be tolerated.